

तथापि, हाल के महीनों के दौरान केन्द्र का कार्यनिष्पादन काफी संतोषजनक रहा है। नवम्बर, 1982 से लेकर मार्च, 1983 तक की पांच महीनों की अवधि के दौरान केन्द्र ने औसतन समग्र क्षमता समुपयोजन लगभग 68.9 प्रतिशत प्राप्त किया था।

#### Expansion and Modernisation of Telephone Network in South

11047. Dr. KRUPASINDHU BHOI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the telephone network in the South is proposed to be expanded and modernised by 1985 ;

(b) if so, the details of the proposed plan ; and

(c) the expenditure involved and the progress made in this direction so far ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) to (c) Modernisation is a part of development programme under the current Five Year Plan. The Department has prepared an integrated Telecommunication Development plan for the country as a whole encompassing all the States and Union Territories. It envisages expansion of the telephone network in the country by adding 14.80 lakh lines of switching equipment together with associated facilities including long distance switching and transmission during the 6th Five Year Plan, requiring an expenditure of about Rs. 2336 crores. During the first three years of the plan, 4.91 lakh lines of switching equipment capacity have been added. A beginning has also been made in the introduction of modern technologies such as satellite communication and SPC electronic switching.

#### Conversion of Media Centre Vigyan Bhavan into Permanent Media Centre

11048. Dr. KRUPASINDHU BHOI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the elegant Media Centre set up at Vigyan Bhavan Annexe to enable reporters cover the Non-Aligned Conference is not being wound up in view of suggestions made by Indian and foreign reporters, top officials of the External Affairs Ministry and other media men ;

(b) whether the question of converting it into a permanent media centre for reporters and those connected with media has been examined ; if so, with what results ; and

(c) the action proposed to be taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) The Media Centre set up at Vigyan Bhawan Annexe Vigyan Bhavan Annexe has already been wound up.

(b) and (c) Do not arise.

#### Registration of Doctors In Employment Exchanges

11049. SHRI NARAYAN CHOUBEY : Will the minister of LABOUR AND REHABILITATION be pleased to state :

(a) how many doctors have registered their names at Employment Exchanges in the years 1980, 1981 and 1982 ; and

(b) what is the total number of registered un-employed doctors in the country, State-wise ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL) : (a) and (b) A statement containing available information is laid on the table of the House. [Placed in library. See No. LT 6681/83].

#### Production of Drugs from Intermediate Stages

11050. SHRI TARIQ ANWAR : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is a fact that in spite of clear direction in the New Drug Policy to the foreign companies to undertake production of drugs already produced by them from intermediate stages from basic stages within a period of two years, they have not done so far ;

(b) is it also a fact that the report of the committee on high technology has encouraged them to do so because the committee has even recommended the production of drugs by foreign companies from penultimates as involving high technology ;

(c) are Government aware that the provisions of the New Drug Policy have been violated by the high level committee in total disregard to the decisions of the Hathi Committee and the Government ; and

(d) is there any proposal to review the situation so created ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) Yes, Sir. Most of the foreign companies have not implemented the Government decision contained in para 21 of the New Drug Policy. The relevant portion is extracted below :

“Foreign companies .. .....producing bulk drugs from penultimate stage will have to manufacture within a period of two years the bulk drugs concerned from the basic stage”.

Many companies have given reasons for their inability to implement the above decision because of technoeconomic difficulties.

(b) No, Sir. Para 21 of the Drug Policy applies to bulk drugs produced from penultimate stages by foreign companies irrespective of their nature of technology.

(c) No Sir.

(d) Does not arise.

#### **Technology Contents of Bulk Drugs**

11051. SHRI TARIQ ANWAR : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) how the relation between the technology contents of bulk drugs produced by foreign companies is established with the grant of industrial licences to the foreign companies, retention of the foreign equity imports of raw materials and penultimates, remittances and regularisation of excess and unauthorised capacity ;

(b) whether the technology contents of several bulk drugs produced by foreign companies were decided upon on ad-hoc basis for bulk drugs like Trimethoprim, Ethoheptazine Citrate, Sulphamethoxazole and others ;

(c) whether even after the submission of the report by the committee and its ceasing to operate the technology content of certain bulk drugs had been decided upon ; and

(d) if so, the details of the proposal so decided and the authority under which references to erstwhile members of the committee were made ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) The role of high technology content of bulk drug produced by foreign companies in different areas is indicated below :

(i) *Industrial Licensing* : Foreign companies can get licences only in respect of bulk drugs involving high technology and that also from basic stages.

(ii) *Retention of foreign equity* : Foreign companies not producing even a single bulk drug involving high technology are required to reduce their foreign equity to 40%.

(iii) *Imports of raw materials & penultimates* : High technology concept has no relation with the import of raw materials and penultimates.

(iv) *Remittances* : There is no direct linkage between remittances and high technology concept.

(v) *Regularisation of excess and unauthorised capacity* : No unauthorised production or capacity as defined in para